

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2216
TO BE ANSWERED ON 13/12/2024

IMPLEMENTATION OF PMAY-G IN ODISHA

2216 SHRI DEBASHISH SAMANTARAY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses constructed under rural housing schemes like Pradhan Mantri Awas Yojana-Gramin (PMAY-G) in Odisha during the last five years;
- (b) the funds allocated and utilized for housing projects in the State during the same period; and
- (c) whether Government has identified any challenges in implementing rural housing schemes in Odisha and the steps taken to address the challenges?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)

(a): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) w.e.f. 1st April, 2016 to construct 2.95 crore houses by providing assistance to eligible rural households with basic amenities. The Union Cabinet has approved an additional 2 crore rural houses under PMAY-G to be constructed in the next five years from FY 2024-25 to FY 2028-29 to meet the arising housing requirements due to increase in the number of families in rural areas across the country. During the last five years, a total of 14,10,178 houses have been completed in the State of Odisha under PMAY-G.

(b): An amount of Rs. 12,065.06 Crore has been released as central share by the Ministry during the last five years, against which a total of Rs. 19,093.60 Crore (including State Share) has been utilized by the State of Odisha during the last five years i.e. 2019-20 to 2023-24.

(c): During the period of Covid-19, pandemic induced nation-wide lockdown existed in all States including Odisha, where all construction activities including construction of houses under PMAY-G were also affected. In addition to this, the main challenges in implementation of PMAY-G include the delay in the release of Central & State Share from State Treasury to State Nodal Account of PMAY-G by the States/UTs, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, and unavailability of building materials.

The Ministry is taking various steps to overcome the shortcomings in the implementation of PMAY-G and for the timely completion of the targeted houses under PMAY-G as given below:

- i. Timely allocation of targets to the States/UTs.
- ii. Micro monitoring of house sanction and completion through workflow enabled transaction-based MIS-AwaasSoft, analytic Dashboard and using other IT tools & latest AI/ML technologies.
- iii. Regular review by Minister/ Secretary/ Deputy Director General.
- iv. Separate review of States with high targets.
- v. Timely release of funds to the States/UTs and follow up with the States/UTs for onward release to beneficiaries.
- vi. Training to Rural Masons under Rural Mason Training (RMT) programme to make available pool of trained rural masons for faster construction of quality houses.
- vii. Using newly launched IT tools including Awaas+ 2024 mobile app which ensures transparent beneficiary identification with Aadhaar-based face authentication.
- viii. Awaas Sakhi mobile app designed to streamline access to PMAY-G by consolidating key information and resources in one place.
- ix. Awards to best performing States/UTs, Districts and blocks based on dedicated performance index dashboard thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.
